

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
COURT NO. 2  
CAUSE LIST**

**DATE: 25<sup>th</sup> November, 2014  
Time: 10:30 AM**

**HON'BLE JUSTICE DR. P. Jyothimani  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR ADMISSION</b>				
1.	Original Application No. 489/2014 & M.A.No.803/2014.	Indian Institute of Sustainable Development Vs. U.O.I & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant.	
2.	Original Application No. 483/2014	S.K.S.Yadav Vs. Prof. C.R.Babu & Ors.	Mr. M.K.Bhardwaj, Adv. For the Applicant.	
<b>FOR COMPLETION OF PLEADINGS</b>				
3.	Original Application No. 152/2014 & M.A.No.810/2014.	Dr. Vidyasagar Vs. Union of India & Ors.	Mr. Saurabh B.P.Chadda, Adv. For the Applicant. Mr. Vikas Malhotra, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. For R-2,3,5&6. Mr. Vipin Jain and Mr. Vipul Jain, Advs. For R-8 & 9 Mr. Rahul Choudhary, Adv. For R-10 & 11.	
4.	Appeal No. 70/2014 & M.A.No.607/2014, M.A.No.764/2014.	M/s Chowdhary Aman Brick Field Vs. U.P. Pollution Control Board.	Mr. Archit Rajpal, Adv. For the Appellant. Mr. Pradeep Mishra & D.K.Dhyani Advs. For R-1.	
5.	Original Application No. 101/2014 & M.A.No.753/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF.	
<b>FOR HEARING</b>				
6.	Appeal No. 40/ 2014 & M.A.No.706/2014, M.A.No.709/2014, & M.A.No.710/2014.	Agson Global Pvt. Ltd., Vs. State of Haryana & Ors.	Mr. Ravi Gupta Sr. Adv. & Ms. Priyanka K. Dar, Adv. for the Appellant. Ms. Anubha Agrawal, Adv. & Mr. Manjeet Singh, AAG, for R-1 & R-2. Ms. P.B.Singh, Advocate for R-3.	
7.	Appeal No.97/2013.	Mathala Chandrapati Rao, Founder KPPPRS Kidigam Po & Gp, Kasi Nagar Block, Gajapati District, Odisha	Mr. Raj Panwani, Sr. Adv. & Ms. Parul Gupta, Adv. for Applicant. Mr. Ashok Kumar Panda, Sr. Adv. with Mr. Satya Brata Panda, Adv.	

		Vs. Member Secretary, Odisha State Pollution Control Board & Ors.	for R-1 & 2. Mr. Arjun Vinod Bobde, Adv. for R-4. Mr. Ambuj Agrawal, Adv. For APPCB. Mr. Guntur Pramod Kumar and Mr. Guntur Prabhakar, Adv. For State of Andhra Pradesh.	
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**DATE: 25<sup>th</sup> November, 2014**

**Time: AFTER THE ABOVE BENCH**

**HON'BLE MR. JUSTICE U.D. Salvi  
JUDICIAL MEMBER**

**HON'BLE DR. G. K. Pandey  
EXPERT MEMBER**

**HON'BLE MR Ranjan Chatterjee  
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
<b>FOR HEARING</b>				
1.	Original Application No.182/2013 & M.A.No.370/2014. <b>(PH)</b>	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv .For the Applicant. Mr. Vineet Malik, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. for R-2 & 3. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. B.V. Niren, CGSC & CGWA Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.	

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